

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO.3193
TO BE ANSWERED ON 14th MARCH 2018**

Shortage of public notaries

†3193 SHRI SUKHBIR SINGH JAUNAPURIA

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether there is a shortage of public notaries in the country and If so, the total number of public notaries operating in the country as on date, State-wise and district-wise;
- (b) Whether some States have requested the Government to increase the number of public notaries and If so, the details thereof and the action taken thereon by the Government;
- (c) The other steps taken/being taken by the Government in this regard; and
- (d) Whether the State of Rajasthan has sent any proposal in this regard and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE AFFAIRS
(SHRI P.P. CHAUDHARY)**

- (a) No Madam. The Notaries Rules do not provide for district-wise vacancies. However, a statement showing State/UT-wise number of notaries appointed by Government of India is at Annexure-1;
- (b) & (c) Yes Madam. This department is in receipt of requests from Governments of Goa, Gujarat, Kerala, Uttarakhand and J&K, which are under consideration.
- (d) No Madam.

Annexure-1**State-wise number of Notaries appointed by Central Govt as on 05.03.2018.**

State	No.of Notaries appointed
Andhra Pradesh	412
Assam	2
Bihar	61
Gujarat	1678
Kerala	635
Madhya Pradesh	74
Tamil Nadu	886
Maharashtra	2251
Karnataka	1126
Odisha	24
Punjab	993
Rajasthan	1204
Uttar Pradesh	1850
West Bengal	176
Jammu & Kashmir	-
Nagaland	-
Haryana	1099
Himachal Pradesh	4
Manipur	-
Tripura	12
Meghalaya	-
Sikkim	-
Mizoram	-
Arunachal Pradesh	-
Goa	14
Uttarakhand	53
Chhattisgarh	12
Jharkhand	14
Delhi	540
Andaman & Nicobar	-
Lakshadweep	-
Dadra & Nagar Haveli	-
Daman & Diu	-
Pondicherry	96
Chandigarh	99

